HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No.	1	099	7	/
	III-6-3	/2023	(Virtual	Courts)

Bilaspur, dated 23 June, 2025

The Chief Judicial Magistrate (CJM), Bastar (Jagdalpur), Bilaspur, Durg, Raipur and Sarguja (Ambikapur) are directed to work as Judge of the Virtual Court for hearing of Traffic Challan cases of Transport Department in addition to their own work and to start the Virtual Court for Transport Department in the Districts of all the 5 Division of Chhattisgarh State i.e. Bastar, Bilaspur, Durg, Raipur and Sarguja. The Jurisdiction of these Courts shall be as under:-

Sl. No.	Court of Chief Judicial Magistrate	Jurisdiction shall extend to the following Revenue Districts
1	Bastar	Bastar (Jagdalpur), Bijapur, Dakshin Bastar (Dantewada), Uttar Bastar (Kanker), Kondagaon, Narayanpur, Sukma.
2	Bilaspur	Bilaspur, Gaurela-Pendra-Marwahi, Janjgir-Champa, Sakti, Korba, Mungeli, Raigarh, Saragarh-Bilaigarh.
3	Durg	Durg, Balod, Bemetara, Kabirdham (Kawardha), Rajnandgaon, Khairagarh-Chhuikhadan-Gandai, Mohla-Manpur-Ambagarh-Chouki.
4	Raipur	Raipur, Balodabazar-Bhatapara, Dhamtari, Gariyaband, Mahasamund.
5	Sarguja	Sarguja (Ambikapur), Balrampur- Ramanujganj, Jashpur, Koria (Baikunthpur), Surajpur, Manendragarh-Chirmiri- Bharatpur.

BY ORDER OF HON'BLE THE HIGH COURT

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL

Cont-2

Endt. No. <u>10998</u> / Checker III-6-3/2023 (Virtual Courts)

Bilaspur, dated $\underline{23}$ June, 2025

Copy forwarded to:-

- 1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 18. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantrayala, Atal Nagar, Nava Raipur for information.
- 21. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 22. The Principal District & Sessions Judge, Bastar, Bilaspur, Durg, Raipur and Sarguja *for information and necessary action.*
- 23. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koria (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/Surajpur/Sarquja/ Uttar Bastar (Kanker), for information.
- 24. The Additional Registrar (D.E./Administration/Judicial/Classification/Confidential) High Court of Chhattisgarh, Bilaspur, *for information*.
- 25. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 26. The Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur *for information*.
- 27. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 28. The Chief Judicial Magister Bastar, Bilaspur, Durg, Raipur and Sarguja for information and necessary action.
- 29. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
- 31. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur for information.
- 32. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Maneesh Kumar Thakur) REGISTRAR GENERAL